

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA  
 GOVERNMENT OF INDIA  
 CENTRAL BOARD OF DIRECT TAXES.

NEW DELHI THE, 3/7/55

NOTIFICATION  
INCOME TAX.

No. 1007 28/1/55-PT(S); In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other enabling it in that behalf and in superseesion of all previous notifications in this regard the Central Board of Direct Taxes hereby directs that the Appellate Assistant Commissioners of Income-tax of the Ranges specified in Column 2 of the Schedule below shall perform their functions in respect of the persons and incomes assessed to Income-tax or Super-tax in the Income-tax Circles, wards and Districts specified in the corresponding entry in column 3 thereof:-

SCHEDULE

<u>Sl.No.</u> <u>1.</u>	<u>Ranges</u> <u>2.</u>	<u>Income-tax Circles/Wards and Distts.</u> <u>3.</u>
1.	Special Range-I New Delhi.	i) Companies Circle-II, VII, XII, XIII, XIV, XVI, XIX, & XX, New Delhi. ii) D-I, District, New Delhi.
2.	Special Range-II New Delhi.	i) Companies Circle-I, IV, VI, IX, XXI & XXII, New Delhi. ii) D-II, District, New Delhi. iii) Lawyers' Circle, New Delhi.
3.	Special Range-III New Delhi.	i) Companies Circle-III, X, & XV, N. Delhi ii) Special Circles III, IV, & IV(Addl.) New Delhi. iii) Chartered Accountants' Circle, N. Delhi
4.	Special Range-IV, New Delhi.	i) Companies Circle V & VIII, New Delhi. ii) Special Circles-I, I(Addl.) & VII, New Delhi.
5.	Special Range-V, New Delhi.	i) Special Circles V, VI, VI(Addl.), X, XI, XII, XIII & XIV, New Delhi. ii) Distt. VIII(3), (4), (5), & (6) N. Delhi. iii) District X(3), (4) & (11) New Delhi. iv) Provident fund Circle, New Delhi.
6.	'A' Range- New Delhi.	i) District K(1), (2), (5), (6), (7), (8), (9) (10), 10(Addl.), (12) & (13), N. Delhi. ii) District VIII(15), (16), (17), (18), (19) & 19(Addl.), New Delhi. iii) Survey Circle-IV, New Delhi. iv) District XI(1), & (2), New Delhi.

Contd.....2/-

1.	2.	3.
7.	'B' Range, New Delhi.	i) District III(19), (20), (21), (22), & (23), New Delhi. ii) Districts-VII(1), (2), (3), & (4), New Delhi. iii) Special Circles VIII & VIII(Addl), N. Delhi. iv) Foreign Section, New Delhi. v) Refund Circle, New Delhi. vi) Doctors' Circle, New Delhi. vii) Distt. VII ward A, A(1) & B, New Delhi. viii) Distt. III, wards A, A(Addl), A(Addl-I) O & O(Addl), New Delhi. ix) Distt. B-I, B-I(1), C-I, C-I(1), C-II & C-III, New Delhi.
8.	'C' Range New Delhi (Newly created)	i) Distt. III(10), (11), (12), 12(Addl), (13), (13) (Addl), (14), (14) (Addl), 14th Addl. & <del>(25)</del> (26) (26), New Delhi.
9.	'D' Range New Delhi.	i) Distt. III(6), (6) (Addl), (7), (7) (Addl), (8), & (9), New Delhi.
10.	'E' Range New Delhi.	i) Distt. V(1), (2), (3), (4), (5) & (6), New Delhi. ii) Distt. VIII(1), (2), (2) (Addl), (7), (8), (9), (10) (11), (12), (13), & (14), New Delhi. iii) Distt. VIII, wards-A, A(Addl), B, B(Addl), B(Addl-I), B(Addl-II), C, D, D(1), E, F F(Addl), New Delhi. iv) A-I, A-II, A-III, A-IV, A-IV(1) & I(1) Districts, New Delhi. v) Income-tax-cum-Wealth-tax Circle-VIII, New Delhi.
11.	'F' Range, New Delhi.	i) District-III(15), (16), (16) (Addl), (17), 17(Addl), (18), (18) (Addl), 18(1st Addl) 18(2nd Addl), & 24, New Delhi.
12.	'G' Range New Delhi.	i) Companies <sup>C</sup> Circles-XI, XVII, & XVIII, New Delhi. ii) Special Circle-II, II(Addl.) & IX, New Delhi. iii) Trust Circle, New Delhi.

1.	2.	3.
13.	'H' Range	i) District VI(1), (2), (3), (4), (5), (6), (7), (8), (9), (10), (10)(Addl), (11), (12), (13), (14), & (15), New Delhi. ii) Income-tax cum- Estate Duty Circle, New Delhi. iii) District VI, wards A, A(Addl), A(I), A(II), B(Addl), C, C(Addl), C(I) <del>(Addl)</del> , C-I(Addl), D & E, New Delhi. iv) Addl. Estate Duty-cum-Income-tax Circle, New Delhi.
14.	'J' Range, New Delhi.	i) District II(1), (2), (2)(Addl), (3), (4), (5), (6), & (7), New Delhi. ii) District II- wards A, B, C, D, E, F, A(I), C(I), C(I)(Addl), & C(II), New Delhi.
15.	'K' Range, New Delhi.	i) District-V(7), (8), (9), (10), (11), (11)(Addl), (12), (12)(Addl), (13), (13)(Addl), (14), (15), (15)(Addl), (16), (16)(Addl), (17), (17)(Addl), (18), (19), & (20), New Delhi. ii) Contractors' Circle, New Delhi. iii) B-XII & B-XV, /New Delhi. / Districts iv) District V, wards A, A(Addl), A(I), B, B(Addl), B(I), C, C-I, D, E, F, F(I), F(I)(Addl), F-III & G, New Delhi. v) Income-tax-cum-Wealth-tax Circles IX & X, New Delhi.
6.	'L' Range, New Delhi.	i) District-III(25), (25)(Addl), (27), (28), (29), (30), (31), (32), (32)(Addl), (33), (34), & (35), New Delhi. ii) Survey Circle, New Delhi. iii) Transport Circle, New Delhi. iv) District-III, Wards H, I, J, K, L, A(I), C(I), E(I), G(I), I(I) & K(I), New Delhi. v) Special Assessment Circles, I, II, III, VI, VII, VIII & X, , New Delhi. vi) Special Survey Circles-II, III, IV & IX, New Delhi. vii) Income-tax-cum-Wealth-tax Circle-II, New Delhi. viii) B-VI, B-VII, B-VII(Addl), B-IX & B-IX(Addl) New Delhi.
17.	'M' Range, New Delhi.	i) District III(1), (I)(Addl), I(I)st Addl. (Collection), (I)2nd Addl. (Collection), (I)3rd Addl. (Collection), (2), (2)(Addl), (3), (4) and (5), New Delhi. ii) Evacuee Circles, New Delhi. iii) District-III, wards B, C, D, and E, F, F(Addl), G, M, M(I) and N, New Delhi.

1.	2.	3.
18.	'N' Range, New Delhi.	i) District-IV(1), (2), (3), (4), (5), (5)(Addl), (6), (6)(Addl), (7) (8), (9), (10), & (11), New Delhi. ii) District-I(1), (1)(Addl), New Delhi. iii) District-I, wards A&A(1), New Delhi. iv) District-IV, wards A, B, C, D, &C(1), New Delhi. v) District-IX, ward A, New Delhi.
19.	'O' Range, New Delhi.	i) All Government Salary Circles, New Delhi. ii) All Private Salary Circles, New Delhi. iii) Income-tax officer (Officer on Special Duty, Agricultural, Wealth-tax Branch) New Delhi. iv) District-II(12), (12)(Addl), (13), (14), & (15), New Delhi. v) Income-tax-cum-Wealth-tax Circle-VII, New Delhi.
20.	'P' Range, New Delhi. (Newly created)	i) District-I(2), (2)(Addl) & (3), New Delhi. ii) District-II(8), (8)(Addl), (9), (9)(Addl) (10), (10) and (11)(Addl), New Delhi. iii) District-IX(1), New Delhi.

Where an Income-tax Circle, Ward or District or part thereof stands transferred by this notification from one Range to another range appeals arising out of the assessments made in that Income-tax Circle, Ward or District or part thereof and pending immediately before the date of this notification before the Appellate Assistant Commissioner of the Income-tax of the ranges from whom that income-tax Circle, Ward or District or part thereof is transferred shall from the date this notification takes effect, be transferred to and ~~dealt~~ with by the Appellate Assistant Commissioner of the range to whom the said Circle, Ward or District or part thereof is transferred.

This notification shall take effect from 1.8.75

UNDER SECRETARY  
CENTRAL BOARD OF DIRECT TAXES.

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